

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.03.2022.

Sl. No.	Cases	Total pendency at the beginning of March, 2022 (Civil - Criminal)	Institution during the month of March, 2022 (Civil - Criminal)	Total disposal during the month of March, 2022 (Civil - Criminal)	Pendency at the end of March, 2022 (Civil - Criminal)
1.	WRIT PETITION	83 02	03 01	08 —	78 03
2.	APPEAL	18 20	02 02	01 —	19 22
3.	R. S. A.	15 —	— —	02 —	13 —
4.	F. A. O.	03 —	— —	— —	03 —
5.	CONTEMPT	02 —	— —	01 —	01 —
6.	MISC. CASES	— 03	— —	— —	— 03
7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
9.	TRANSFER PETITION	— —	— —	— —	— —
10.	BAIL APPLICATION	— —	— 01	— 01	— —
11.	MAC APPEAL	11 —	— —	— —	11 —
12.	REVIEW	02 —	— —	— —	02 —
13.	REVISION	03 08	— —	01 —	02 08
14.	MAT APPEAL	01 —	— —	— —	01 —
15.	REVISION U/S 19 OF THE (FAM CT.)	— —	— —	— —	— —
16.	LEAVE PETITION	— 01	— 03	— —	— 04
17.	ARBITRATION PETITION/APPEAL	05 —	— —	— —	05 —
18.	S. A. O.	— —	— —	— —	— —
19.	REFERENCE	— —	— —	— —	— —
20.	C. O.	02 —	— —	— —	02 —
21.	TAX APPEAL	02 —	— —	— —	02 —
22.	SP. APPEAL	— —	— —	— —	— —
23.	Ex. P.	— —	— —	— —	— —
	GRAND TOTAL	147 34	05 07	13 01	139 40



Prepared and verified by:

DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
Gangtok

11/04/22